

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-520**  
IB-71/ND/2022  
IA/706/2023

**IN THE MATTER OF:**

Noble Cooperative Bank Ltd.

**.....Applicant**

**Vs.**

Mr. Vivek Prakash

**.....Respondent**

**SECTION**

U/s 95 IBC

**Order delivered on 31.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Adv. Aryan Sinha

For the Respondent :

**ORDER**

Due to paucity of time, list this matter on **04.06.2024**.

**Sd/-**

**(Dr. SANJEEV RANJAN)  
MEMBER (T)**